GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER AND SANITATION

RAJYA SABHA UNSTARRED QUESTION NO. 2632 ANSWERED ON 24/03/2025

PROVIDING TAP WATER CONNECTION UNDER JJM

2632 SHRI KUNWAR RATANJEET PRATAP NARAYAN SINGH:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the year-wise and State-wise details of the progress made under the Jal Jeevan Mission (JJM) in providing tap water connections since its inception particularly in Kushinagar;
- (b) the details of the international collaboration established to adopt global best technologies for achieving the mission's objective;
- (c) the details of the States with the highest percentage of coverage under the JJM, and the measures taken to ensure coordinated planning between infrastructure development projects, like road construction and water supply system, like pipelines installations; and
- (d) whether Government is considering the inclusion of additional water quality standards, if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI (SHRI V. SOMANNA)

(a) Government of India is committed to the provision of safe & potable tap water supply in adequate quantity, of prescribed quality and on a regular & long-term basis to all rural households in the country. Towards this end, the Government of India launched the Jal Jeevan Mission (JJM), to be implemented in partnership with States/ UTs, in August 2019. The Government of India supports the states by providing technical and financial assistance.

Significant progress has been made in the country since the launch of JJM, towards enhancing access to tap water for rural households. At the start of JJM in August 2019, only 3.23 Crore (16.71%) rural households were reported to have tap water connections. So far, as reported by State/UTs as on 20.03.2025, around 12.30 Crore additional rural households have been provided with tap water connections under JJM. Thus, as on 20.03.2025, out of 19.36 Crore rural households in the country, approximately 15.53 Crore (80.22%) households are reported to have tap water supply. The year-wise and State-wise including the Kushinagar district of Uttar Pradesh details of the progress made under the JJM in providing tap water connections **IMIS** Dashboard since inception are available on JJM https://ejalshakti.gov.in/jjmreport/JJMIndia.aspx.

(b) The government of India is building strategic international partnerships to enhance international cooperation in specific areas of water supply, water distribution, wastewater and solid waste treatment, sewerage systems, re-use of treated wastewater, water management, and energy optimization.

At present, India and Denmark have entered into a Green Strategic Partnership on 28th September, 2020. Joint Work Plan (2021-2024) has subsequently been formulated between the National Jal Jeevan Mission, Ministry of Jal Shakti, New Delhi and Danish Environment Protection Agency, Ministry of Environment, Denmark (DEPA) to support Government of India's objective of providing drinking water supply to all rural households. The objective of the work plan is to enhance cooperation in the specific areas of water supply, water distribution, wastewater treatment, sewerage systems, re-use of treated wastewater, water management and energy optimization in the water sector.

The cooperation is working to support a range of priorities of the JJM and co-create solutions in the fields of policy, planning, regulation and implementation as well as technology, research & development and skilling that combine Danish and Indian expertise.

(c) As on date, 11 States/ UTs have become 'Har Ghar Jal' States/ UT i.e. 100% households are having tap water supply and the remaining States/ UTs are at various stages of achieving the objectives of the mission.

Government of India has taken a number of steps to ensure coordinated planning between infrastructure development projects, like road construction and water supply system, like pipelines installations which inter alia includes (i) nomination of a nodal officer in the Department for coordinating with Central nodal Ministries/ Departments/ agencies viz. M/o EF&CC, M/o RTH, NHAI, M/o Railways etc. to facilitate the States in obtaining Statutory/ other clearances; (ii) regular review meetings with central agencies and State level officers; (iii) State Programme Management Units (SPMUs) and District Programme Management Units (DPMUs) have been set up to bridge the gap in availability of technical skill sets and of HR for programme management; (iv) A network of Civil Society Organizations working in the water sector, the Rural WASH Partner Forum, has been set up to extend support to states for time bound implementation.

(d) Under the Jal Jeevan Mission, as per existing guidelines, Bureau of Indian Standards' BIS:10500 standards are adopted as benchmark for quality of water being supplied through the piped water supply schemes. BIS specifies 'acceptable limit' and 'permissible limit in the absence of alternate source' for various physio-chemical and bacteriological parameters for drinking water quality.
